

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-133
102/241/242/ND/2019

IN THE MATTER OF:

Mr. Anil Agrawal

Vs.

M/s. Omega Icehill Pvt. Ltd. & ors.

....APPELLANT

....RESPONDENT

SECTION

U/s 241/242

Order delivered on 27.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Appellant :
For the OL :
For the RD :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 01.12.2020.


(Madhu Narula)
Court Officer